NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/162/2017

NAME OF THE PETITIONER(S) : CALSON RESOURCES PVT LTD

NAME OF THE RESPONDENT(S) : ROC CHENNAI

UNDER SECTION

: 252(3)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) SCOURENT.

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ORDER

PCS representing the applicant present and made his submissions. Order is reserved.

S Vijayaraghayan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)